CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 360/TD/2026

Subject	:	Application under Section 14 of the Electricity Act, 2003 read with Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and related matters) Regulations, 2020 for grant of an Inter-State Trading Licence.
Petitioner	:	Telangana Power Generation Corporation Limited (TPGCL)
Date of Hearing	:	**16.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri G. Veera Mahender, TPGCL

Record of Proceedings

At the outset, the Petitioner's representative submitted that the Petitioner has filed all requisite documents as directed *vide* the Record of Proceedings dated 18.9.2026. Accordingly, he requested that the matter be reserved for orders.

2. The Commission, after considering the above, reserved the matter for orders.

By order of the Commission

sd/-
(T.D. Pant)
Joint Chief (Law)